Laying of sewer lines in Laxmi Nagar, Delhi

1077. SHRI CHATURANAN MISH-RA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any scheme/layout has been prepared to lay sewer lines in different blocks of Laxmi Nagar, Delhi;

(b) if so, the details therefor; and

(c) by when the work would start and how long it would take to complete the work?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): (a) to (c) The Delhi Water Supply and Sewage Disposal Undertaking has recorted that preliminary survey for laving internal as well as pripheral sewer has been taken up in 21 colonics/ pockets of Laxmi Nagar complex. The commencement of the work of laying sewer will follow the preparation of detailed schemes and calling and finalisation of tenders for which no time frame can be indicated.

Compensation by DDA for allotting Low Level Land

1078. SHRIMATI MANORAMA PA-NDEY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that a large sum of money has to be paid by Delhi Development Authority to various cooperative Group Housing Societies as a compensation for allotting low level land to these societies :

(b) if so, the amount of money claimed by various such societies (society-wisc) on this account;

(c) the reasons for not paying the said amount; and

(d) by when D.D.A. would pay the said compensation to all the said societies ?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLJ MA-RAN) (a) Where the land allotted to the Coop. Society is very much low compared to the adjacent road level, the society is compensated for each filling upto 2'0" below road level.

(b) No separate record of such compensation given to Cooperative Societies is maintained. (c) and (d) The Society claiming compensation is required to send an advance intimation and rough estimates for each filling. The compensation is paid after the work is done and claim sent to DDA with details for verification etc.

Extension of Broad Gauge Line upto Tinsukia

1079. SHRI BHADRESWAR BURA-GOHAIN : Will the Minister of RAIL-WAYS be pleased to state :

(a) whether Government have received a number of Memoranda from Government of Assam for extension of the Broad Gauge line upto Tinsukia;

(b) if so, what are the reasons for not extending the broad gauge Railway Line upto Tinsukia till now; and

(c) the steps taken by Central Government to develop Assam ?

THE MINISTER OF RAILWAYS (SHRJ GEORGE FERNANDES) : (a) Yes, Şir.

(b) Constraint of resources and heavy commitments on hand.

(c) Five new line projects have been sanctioned in Assam including railcum-road bridge over river Brahmaputra near Jogighopa. Though some of these lines extend to other states, these are mostly in Assam. Two of these new lines have been opened recently. For facilitating movement of traffic to the region patch doubling of Malda Town-New Jalpaiguri has been approved. Inland Container Depot has also been established at Amingaon for export of tea from Assam.

Staff position in Eastern Regional Office of the Bureau of Indian Standards

1080. DR. RATNAKAR PANDEY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the area and the industries covered by the Eastern Regional Office of the Bureau of Indian Standards;

(b) the present strength of the Eastern Regional Office category-wise;

(c) the number of persons category-wise who had been transferred to the Headquarters of the Burcau during the year 1989; and

(d) the number of persons category-wise who had applied for transfer during the year to the Headquarters, but whose applications have been rejected of are pending; if pending, since when?